

CBI Vs. Prasad Education Trust
RC No. 2019A0009/CBI/ACU-V/AC-II/New Delhi
U/Sec. 120-B of IPC r/w sections 7, 8, 12 & 13(2) r/w 13(1)(d) of PC
Act, 1988

16.07.2020

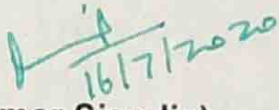
Present: None.

Fresh applications received on the court e-mail ID filed by the IO. Be checked and registered.

The matter has been taken up through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Issue notice of the applications to the IO as well as Ld. PP for CBI for 23.07.2020 at 10.30 AM.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
16.07.2020.

CBI Vs. Surender Singh & ors.
CC No. 3/2019

16.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. M. S. Bammi, Ld. counsel for A-5.
Sh. L. K. Singh, Ld. Counsel for A-6.
Sh. Sidharth Joshi, Ld. Counsel for A-7.
Sh. Anil Mishra and Sh. Ashok Kumar, Ld. Counsels for A-8.
A-1 to A-4 are already P.O.

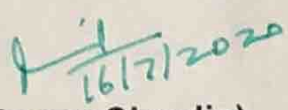
The matter has been taken up from 11.00 AM to 11.50 AM and 12.00 Noon to 12.50 PM through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Part arguments of Ld. counsel for A-6 heard 11.00 AM to 11.50 AM and 12.00 Noon to 12.50 PM.

Put up for further arguments of Ld. counsel for A-6 on 17.07.2020 at 11.00 AM.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
16.07.2020.